

CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF ROSELABS FINANCE LIMITED

Regd. Office: 123/1, Sadiram Estate, Saijpur Gopalpur, Pirana Road, Ahmedabad 382405

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This corrigendum to Public Announcement is in continuation of and shall be read in conjunction with the original public announcement dated Saturday, February 23, 2008 to the shareholders of Roselabs Finance Limited by and on behalf of Poonam Fast Foods Private Limited (the Acquirer), in compliance with Regulation 10 & Regulation 12 of the Securities and Exchange of Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendment thereto (the 'SEBI (SAST) Regulations')

REVISED SCHEDULE OF ACTIVITIES

Activity	Original Schedule	Revised Schedule
Public Announcement	Saturday, February 23, 2008	Saturday, February 23, 2008
Specified date (for the purpose of determining the names of shareholders to whom Letter of Offer would be sent)	Friday, March 14, 2008	Friday, March 14, 2008
Letter of Offer to be posted to the shareholders	Friday, April 4, 2008	Monday, June 9, 2008
Date of Opening the Offer	Tuesday, April 15, 2008	Friday, June 13, 2008
Last date for withdrawal of acceptance form	Tuesday, April 29, 2008	Thursday, June 26, 2008
Date of Closing the offer	Monday, May 05, 2008	Wednesday, July 2, 2008
Last date for a competitive bid	Saturday, March 15, 2008	Saturday, March 15, 2008
Last date for revising the Offer Price / number of shares	Wednesday, April 23, 2008	Monday, June 23, 2008
Date of communicating rejection / acceptance and payment of consideration for the application accepted.	Tuesday, May 20, 2008	Thursday, July 17, 2008

Please read revised dates as mentioned above at all the places in the original Public Announcement which appeared in this newspaper on 23/02/2008. All other terms and conditions of the Offer as set forth in the above referred Public Announcement remain unchanged.

The Acquirer accepts full responsibility for the information contained in this corrigendum to the Public Announcement. The Acquirer is responsible for the fulfillment of each of its obligation in terms of the SEBI (SAST) Regulations. This Corrigendum to Public Announcement will also be available on SEBI's website at www.sebi.gov.in

Issued by: Manager to the Offer



**ARIHANT capital markets Ltd.
Merchant Banking Division**

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Vile Parle (East), Mumbai-400 057,
Tel No: 67664800/858, Fax No. 67664880
Contact person: Ms. Sheela Chhatwani
Email: sheela.c@arihantcapital.com.

On behalf of the Acquirer

Poonam Fast Foods Private Limited
304, Noble Tower, Ganapatrao Kadam Marg,

Place : Mumbai

Lower Parel, Mumbai-400 013

Date : June 2, 2008